


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
C.P.(IB) No.13/ BB/ 2017	-	For Correction	Rule-7 of I&B	24x7 Learning Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	RAMESH KUMAR BNAAT-B. 9880741193	24x7 Learning Pvt Ltd-IRP. → IRP.	

IRP is present. He has filed one memo. Registry is directed to check and put up note. PCS is absent. IRP is directed to inform the PCS to hear before this Tribunal.

List it on 28.06.2017.


MEMBER (J)


MEMBER (T)